

FORM B

PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s SPECIAL PRINTS LTD.

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s Special Prints Ltd
2	Date of incorporation of corporate debtor	26/03/1985
3	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17118GJ1985PLC007750
5	Address of the registered office and principal office (if any) of corporate debtor	Garden Mills Complex Sahara Gate, Surat 395010 Gujarat India
6	Date of closure of Insolvency Resolution Process	11/01/2020
7	Liquidation commencement date of corporate debtor	Date of order: 10/02/2020 Date of uploading of order on NCLT website: 18/02/2020
8	Name and registration number of the insolvency professional acting as liquidator	Narayan Gajanan Vidvans IBBI/IPA-002/IPN00378/ 2017-2018/11121
9	Address and e-mail of the liquidator, as registered with the Board	Address: 604-B, Shivkartik Enclave, Opp. Shrungar Residency, VIP Road, Vesu, Surat-395007 Email: v_id_vans@hotmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 604-B, Shivkartik Enclave, Opp. Shrungar Residency, VIP Road, Vesu, Surat-395007 Email: v_id_vans@hotmail.com
11	Last date for submission of claims	19/03/2020

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Special Prints Ltd on 10.02.2020.

The stakeholders of M/s Special Prints Ltd are hereby called upon to submit their claims with proof on or before 19/03/2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties. Formats of claim form can be downloaded from web link: <https://ibbi.gov.in/home/downloads>. Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2017

Name and signature of liquidator: NARAYAN GAJANAN VIDVANS --signature--
Date: 19/02/2020
Place: Surat

